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constituency are also printed in a language other than the official language of the Union or the State; if spoken by at least 20 per cent of the electorate:

- (b) if so, what is the number parliamentary and assembly constituencies where the electoral rolls and the ballot papers will be available in Urdu also; and
- (c) what is the legal or constitutional basis for fixing 20 per cent as the minimum qualifying factor spoken language for the purpose?

THE MINISTER OF STATE IN THE HOME AFFAIRS MINISTRY OF (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

- (b) The electoral rolls are printed in Urdu language in addition to the official language of the State/Union Territory in respect of 122 assembly constituencies in 4 States and 7 Parliamentary constituencies in one Union The ballot papers Territory. printed in the language or languages in which the electoral rolls are printed in respect of any constituency.
- (c) There is no constitutional basis but Rule 4 of the Registration Electoral Rules 1960 and Rule 30 of Rules, 1961 Conduct of Election empower the Commission to decide the language or languages in which the electoral rolls and the ballot papers of a constituency shall be printed.

## War Allowance

VAISHAM-1070. SHRI K. Minister PAYEN: Will the DEFENCE be pleased to state:

- (a) whether it is a fact that war allowance is given to those Ranks who are having more than 10 years colour and 3 years reserve service and are discharged on extreme compassionate grounds;
- (b) if so, what are the details thereof; and
- (c) if not, what are the reasons \*herefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE DEPARTMENTS UNDER CHARGE OF PRIME MINISTER (SHRI C. P. N. SINGH); (a) to (c) There is no such allowance as war allowance. However, those other Ranks who are discharged on extreme compassionate grounds before completing the colour service required to earn pension are eligible for service gratuity if they have put in a minimum of five years' colour service. Those who are discharge after 10th September 1970 are eligible for death-cum-retirement gratuit<sub>v</sub> also

## Approval of samples of items cured by the Defence Ministry

1071. SHRI S.  $\mathbf{K}$ VAISHAM-PAYEN: Will Minister the DEFENCE be pleased to state:

- (a) whether it is a fact that Quality Marking Centre (Faridabad) of Industries, a Department of Haryana Government, approves the samples of items procured by the Defence Ministry:
- (b) if so, what are the details in this regard:
- (c) whether Government are aware that there is corruption rampant in the Centre for approving the Defence items; and
- (d) if so. whether Government have asked the Harvana Government for taking action against the culprits?

THE MINISTER OF STATE IN THE AND MINISTRY OF DEFENCE DEPARTMENTS THE UNDER MINISTER CHARGE OF PRIME (SHRI C P. N. SINGH): (a) Samples of items procured by the Ministry of Defence are approved only by Defence Inspection Organisation who, at times make use of testing facilities available in the Government R & D Labs, and test houses for supplementtheir own facilities. Quality ing Marking Centre, Faridabad, is one of institutions to whom many such